

DELHI LEGISLATIVE ASSEMBLY
Revised List of Business
Thursday 16th March 2006/ 25 Phalgun 1927 (Saka)
2.00 PM

1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

2 **Special Mention (Rule 280):** Members to raise matters under Rule 280:

- | | |
|----------------------------|--------------------------------|
| 1. Shri Veer Singh Dhingra | 6. Shri Surender Kumar |
| 2. Shri Ramesh Lamba | 7. Shri Bheeshm Sharma |
| 3. Shri Kanwar Karan Singh | 8. Shri Tarvinder Singh Marwah |
| 4. Shri Mohan Singh Bishi | 9. Dr. Kiran Walia |
| 5. Dr. Jagdish Mukhi | 10. Shri Brahm Pal |

3 **Annual Budget (2006-2007)**

1) Discussion to conclude on the Annual Budget 2006-2007 presented by the Finance Minister on 9th March 2006.

2) **Consideration and Voting on the Demand for Grants (2006-2007):**

The Minister of Finance to move that the Demand for Grants for the year 2006-2007 be considered.

Also to move that the Demand for Grants be passed.

3) **Appropriation (No. 2) Bill, 2006 (Bill No. 5 of 2006):** The Minister of Finance to introduce the Appropriation (No.2) Bill, 2006 with the leave of the House.

Also to move that the Bill be considered and passed.

Delhi
16th March 2006

Siddharath Rao
Secretary